

Recruitment of ex-servicemen to guard U.S. installation in Iraq

**#*342 SHRIMATI JAYA BACHCHAN
SHRI AMAR SINGH**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state

(a) whether Government have made any investigation into the incidents of some Indian companies smuggling ex-servicemen into Iraq from Kuwait and Jordan to guard U S installation there,

(b) if so, the details thereof including the names of companies which had recruited these ex-servicemen and what is the number of such recruits, and

(c) what action Government have taken against them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA) (a) to (c) A Statement is laid on the Table of the House

Statement

Recruitment of ex-servicemen to guard U S installation in Iraq

(a) No, Sir.

(b) Does not arise

(c) However, attention of the Government was drawn to media reports about irregular recruitment of Indian ex-servicemen for duties in Iraq by three agencies, namely, (i) M/s Trig Guardforce Ltd , Mumbai, (ii) M/s IBI Detectives Pvt Ltd , Mumbai, and (iii) M/s. Gemini Veterans Global Placements, New Delhi. It was also reported that in January, 2004, M/s Trig Guardforce Ltd , Mumbai had sent three officers and 40 (forty) men for deployment in Iraq. The Protector of Emigrants, Mumbai has filed a complaint with the Mumbai Police against both M/s. Trig Guardforce Ltd , Mumbai and M/s. IBI Detectives Pvt Ltd , Mumbai for violation of the ban placed by the Government on recruitment for employment in Iraq. Both these agencies are not registered a recruiting agencies. M/s Gemini Veterans Global Placements, New Delhi is a registered recruiting agency. They were served a show-cause notice.

Discussed together